

SHRI Y.S. RAJASEKHAR
REDDY:
SHRIMATI CHENNUPATI
VIDYA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a National Security Council in the context of the country's defence preparedness;

(b) if so, its proposed constitution; and

(c) when it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). The Government have not taken a final view in this regard so far.

Implementation of UGC Pay Scales

931. SHRI SUDARSAN RAY
CHAUDHURY:
DR. SUDHIR RAY:

Will the PRIME MINISTER be pleased to state:

(a) whether all the States and the Union Territories have implemented the UGC recommendations of the 1986 regarding pay-scales for the University and college teachers;

(b) if not, the reasons stated by the respective Governments; and

(c) the measures Union Government are contemplating for implementing the new UGC scales?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE

DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) to (c). According to the information available so far, the following States have implemented the Scheme: Andhra Pradesh, Arunachal Pradesh, Assam, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Manipur, Madhya Pradesh, Maharashtra, Mizoram, Meghalaya, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal.

The Implementation of the Scheme is reported to be under consideration of the State Governments of Bihar and Sikkim. The revised pay scales have also been implemented in the Colleges of Union Territories of Delhi, Andaman & Nicobar Islands, Daman & Diu, Pondicherry and Chandigarh. There are no colleges imparting education at degree level in the other Union Territories.

I.P.K.F. Personnel

932. SHRI HARSH VARDHAN:
PROF. K.V. THOMAS:
SHRI R.N. RAKESH:

Will the PRIME MINISTER be pleased to state:

(a) the total number of I.P.K.F. personnel killed and disabled in Sri Lanka till 31 January, 1990, separately;

(b) the number of Officers, J.C.Os. N.C.Os. and Jawans killed and disabled out of them, separately;

(c) whether Government propose to erect some memorial like India Gate as a homage by the Nation to these Martyrs who gave their lives in a war fought on a foreign land; and

(d) if so, the details thereof?